

1	2	3	4	5
11. Kerala	983.33	1,229.08	1,027.52	399.00
12. Madhya Pradesh	201.79	165.13	265.78	203.00
13. Maharashtra	316.49	780.04	1,082.83	359.57
14. Manipur	44.88	28.02	30.24	14.85
15. Meghalaya	52.00	2.00	35.60	-
16. Mizoram	5.93	14.50	9.50	-
17. Nagaland	33.00	105.00	41.12	40.00
18. Orissa	181.04	423.21	284.02	16.36
19. Punjab	51.50	42.00	65.01	-
20. Rajasthan	36.00	25.60	21.39	3.00
21. Sikkim	5.00	2.00	5.00	-
22. Tamil Nadu	1,055.13	848.22	636.17	509.13
23. Tripura	263.76	259.75	33.76	13.40
24. Uttar Pradesh	237.00	365.02	362.15	123.50
25. West Bengal	349.00	287.73	463.34	245.50
26. A & N Islands	0.34	1.47	7.93	0.90
27. Chandigarh	-	-	-	-
28. Dadra & Nagar Haveli	-	-	-	-
29. Daman & Diu	13.42	48.22	90.00	-
30. Delhi	-	-	-	-
31. Laskhadweep	0.83	0.88	-	0.50
32. Pondicherry	-	-	-	-
Total	5,361.75	6,200.76	6,416.29	3,099.36

*Funds utilisation figures are not separately available.

[English]

Prices and Availability of Fertilizers

287. SHRI RAM NARAIN MEENA : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated any policy to regulate the prices and availability of fertilizers;

(b) if so, details thereof;

(c) the reasons for making change in regard to subsidy on fertilizers;

(d) whether the delay in formulating the policy on fertilizers especially Di-ammonium Phosphate has adversely affected their availability during the Kharif Crop of 1998; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : (a) and (b) Urea is the only controlled fertilizer and its maximum farm gate price is fixed by Government and the availability is ensured through statewide and manufacturewise allocations in every season under the Fertiliser (Control) Order 1985. In the case of decontrolled phosphatic and potassic fertilizers, the Government indicate a Maximum Retail Price and bear, the subsidy required to keep the prices at that level. Government do not make any allocations of the decontrolled fertilizers, nor control their movement.

(c) The subsidy on fertilizers depends on their cost of sales and the prices fixed indicated by the Government. Keeping in view the changes in the cost of sales and prices from time to time the quantum of subsidy also undergoes change.

(d) No, Sir.

(e) Does not arise.

Indians in Foreign Jails

288. SHRI T. GOVINDAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indians in jails of various countries for alleged offence; and

(b) the action taken to get their release?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) According to information available with the Government, there are at present 5116 Indians imprisoned in various foreign countries.

(b) As soon as an Indian diplomatic Mission/Post is apprised about the arrest of an Indian national, a request is made to the host government for seeking consular access. An officer of the Mission/Post visits the detainee and ascertains the circumstances leading to his arrest. Where necessary, the Mission/Post takes up the matter with host government for speedy and fair trial and also for review of the sentence. The prisoners are normally released on completion of their sentences. However, in deserving cases, our Missions/Posts have often succeeded in obtaining remission or reduction of sentences.

Fishery Harbours

289. SHRI MULLAPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) the number of fishery harbours functioning at present in the country, State-wise;

(b) the number and location of fishing harbours on which work is in progress, State-wise;

(c) whether a number of proposals are pending for setting up fishing harbours;

(d) if so, the details thereof, State-wise; and

(e) the time by which the pending proposals are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : (a) and (b) The details are given in the enclosed Statement.

(c) to (e) Two proposals for setting up of fishing harbours at Okha in Gujarat at an estimated cost of Rs. 21.60 crores and Diamond Harbour in West Bengal at an estimated cost of Rs. 4.73 crores received by the Ministry of Agriculture during January 1999 are under examination.

Statement

	Fishing Harbours Completed/ Commissioned	Fishing Harbours In Progress
Andhra Pradesh	1. Kakinada 2. Nizamapatnam 3. Bavanapadu 4. Visakhapatnam	1. Machilipatnam
Gujarat	1. Veraval 2. Mangrol 3. Porbandar	1. Jakhau 2. Mangrol stage-II
Kerala	1. Vizhinjam stage-I 2. Puthiappa 3. Munambam 4. Vizhinjam stage-II 5. Neendakara 6. Cochin	1. Chombal 2. Mopla Bay 3. Kayakulam 4. Vizhinjam stage-III 5. Thangassery
Karnataka	1. Karwar 2. Honnavar 3. Tadri 4. Mangalore 5. Malpe stage-I	1. Malpe stage-II 2. Mangalore stage-II 3. Karwar stage-II
Maharashtra	1. Ratnagiri 2. Sassoon Dock	1. Agrao
Orissa	1. Gopalpur 2. Dharma 3. Naugarh (Astrang) 4. Paradip	1. Dhamra stage-II
Tamil Nadu	1. Tuticorin 2. Mallipatnam 3. Kodiakarai 4. Vallinokkam 5. Taondi 6. Pazhyar 7. Madras	1. Chinnamuttom
West Bengal	1. Fraser Ganj 2. Digha stage-I 3. Roychowk	1. Digha stage-II
Pondicherry	-	1. Pondicherry
A & N Islands	1. Phoenix Bay	

[Translation]

NAFED

290. SHRI MOTILAL VORA : Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government have been drawn towards the news-item captioned "NAFED" may vayapak sthar par dhan ka thruyupyug-jaanch samiti ney Khulasa kiya" appearing in "Rashtriya Sahara", dated January 6, 1999;

(b) if so, the details of the facts reported therein; and

(c) the action taken by the Government against the guilty officers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : (a) to (c) : One news-items appeared in the "Rashtriya Sahara" dated 6.1.99 regarding alleged misappropriation of funds in NAFED. Based on an enquiry conducted by the Department and some other complaints received in the matter, the case was referred to C.B.I. for further investigation. The C.B.I. has registered a case against certain officials of NAFED in connections with the alleged irregularities.

[English]

ISRO Branch at IIT, Kharagpur

291. SHRI SURESH WARPUDKAR : Will the PRIME MINISTER be pleased to state:

(a) whether Indian Space Research Organisation has set up its branch at IIT, Kharagpur for conducting research pertaining to satellite communication;

(b) if so, the details of jobs entrusted to this branch; and

(c) the achievements made by this branch during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) Under the aegis of the Space Technology Cell (STC) and the Sponsored Research Programme (RESPOND) of the Department of Space at IIT, Kharagpur, a few Research and Development activities relating to the field of Satellite Communications have been undertaken.

(b) Research and Development projects in the Satellite Communications are as per details below have been initiated.

(i) Analysis, Design and Development of GTEM cells.

The project will Design and Develop Gega Hertz Traverse Electro Magnetic (GTEM) Cell for measurement of radiated emission to deter-